

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

26.

IA-1325/2023 in C.P. (IB)/1135(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES:

Metamorphosis Trading LLP
Vs
Kumar Motors Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT,
2016

ORDER

The Court is convened through Video Conference.

1. Mr. Avinash R. Khanolkar, Ld. Counsel for the Respondent present.
2. Registry is directed to list the matter along with creditor's liquidation application records in case of Corporate Debtor, transferred from Hon'ble Bombay High Court after registering the transferred records as 'transfer petition' so that this Petition can be disposed of.
3. List this matter on 02.06.2023.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)